

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3834
ANSWERED ON:17.12.2012
CHECK ON ENCROACHMENT ON FOREST LAND
Bwiswmuthiary Shri Sansuma Khunggur

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether there is large scale encroachment of tribal land/forest land in the State of Assam by people from other States; and
(b) if so, the details thereof and steps being taken to address the issue, measures to stop migration and encroachment of tribal land/forest land in the State of Assam?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) & (b) As per information received from the State Government of Assam, some forest areas in borders with the adjoining states of Nagaland, Meghalaya, Mizoram, Arunachal Pradesh and Manipur have been encroached by people from other states. The approximate area under encroachment in the border areas of Assam is as follows:-

Sl.No. Area of Assam near border of Extent of Encroachment (Sq. Km.)

(i) Nagaland 1100

(ii) Meghalaya 45

(iii) Mizoram 230

(iv) Manipur 15

(v) Arunachal Pradesh 910

The State of Assam has convened meetings at the level of Chief Minister and Chief Secretary from time to time to coordinate action to check encroachments in the border regions of the State. In addition, action against encroachments is also being taken as per law.